

Annxure-I

STATE/UT-WISE DATA UNDER COMMERCIAL COURTS ACT, 2015

Table 1 : Commercial Courts (Below District Judge Level).

| Year | No of new Commercial Cases instituted during the year as on 31st December. [w.e.f 03.05.2018] | No of new Commercial cases disposed of as on 31st December | No of new Commercial cases pending as on 31st December |
|------------------------|---|--|--|
| 2018 | Not Applicable | | |
| 2019 | | | |
| 2020 | | | |
| 2021 | | | |
| 2022* | | | |
| Total (2018-22) | | | |

*From 1st April to 30th June, 2022

Table 2 : Commercial Courts (At District Judge Level).

| Year | No of transferred/new Commercial Cases instituted during the year as on 31st December. [w.e.f 23.10.2015] | No of new Commercial cases disposed of as on 31st December | No of new Commercial cases pending as on 31st December |
|------------------------|---|--|--|
| | Transferred (u/s 9) | New cases instituted | |
| 2015 | | | |
| 2016 | | | |
| 2017 | | | |
| 2018 | | | |
| 2019 | Not Applicable | 415 | 248 |
| 2020 | | 219 | 219 |
| 2021 | | 311 | 315 |
| 2022 | | 159 | 296 |
| Total (2015-22) | | 1104 | 538 |

*From 1st April to 30th June, 2022

NO DATA PROVIDED BY COMMERCIAL COURT AT SILIGURI

Table 3 : Commercial Courts (Below District Judge Level)

| Year | No of Commercial appeals instituted during the year as on 31st December. [w.e.f 03.05.2018] | No of new Commercial appeals disposed of as on 31st December | No of Commercial appeals pending as on 31st December. |
|------------------------------------|---|--|---|
| 2018 | Not Applicable | | |
| 2019 | | | |
| 2020 | | | |
| 2021 | | | |
| 2022* | | | |
| Total (2018-22) | | | |
| *From 1st April to 30th June, 2022 | | | |

Table 4 : High Court-Commercial Division.

| Year | No of transferred/new commercial cases instituted during the year as on 31st December [w.e.f. 23.10.2015] | | No of new Commercial cases disposed of as on 31st December | No of Commercial cases pending as on 31st December |
|------------------------|---|----------------------|--|--|
| | Transferred# (u/s 9) | New cases instituted | | |
| 2015 | | | | |
| 2016 | | | | |
| 2017 | | 0 | 22 | 76 |
| 2018 | Not Applicable | 97 | 46 | 127 |
| 2019 | | 385 | 158 | 354 |
| 2020 | | 163 | 61 | 456 |
| 2021 | | 875 | 348 | 1019 |
| 2022* | | 405 | 219 | 1365 |
| Total (2015-22) | | 1925 | 854 | 3397 |

*From 1st April to 30th June, 2022

Table 5 : High Court Commercial Appellate Division.

| Year | No of Commercial appeals instituted during the year as on 31st December. | No of Commercial appeals disposed of as on 31st December | No of Commercial appeals pending as on 31st December |
|------------------------|--|--|--|
| 2015 | | | |
| 2016 | | | |
| 2017 | 2 | 2 | 9 |
| 2018 | 4 | 12 | 1 |
| 2019 | 10 | 7 | 4 |
| 2020 | 2 | 5 | 1 |
| 2021 | 60 | 52 | 9 |
| 2022* | 29 | 9 | 36 |
| Total (2015-22) | 107 | 87 | 60 |

*From 1st April to 30th June, 2022

